
(2012) 12 P&H CK 0183

High Court Of Punjab And Haryana At Chandigarh

Case No: Civil Writ Petition No. 3901 of 1999 (O and M)

Hari Singh

APPELLANT

Vs

Secretary to Govt. of Punjab and
Another

RESPONDENT

Date of Decision: Dec. 17, 2012

Hon'ble Judges: Surya Kant, J; R.P. Nagrath, J

Bench: Division Bench

Advocate: M.L. Saggar, with Mr. Sunny Saggar, for the Appellant; Mikhail Kad, AAG, Punjab and Mr. Puneet Jindal, Advocate, for the Respondent

Judgement

Surya Kant, J.

CM No. 17774 of 2012

1. For the reasons mentioned in the application, the same is allowed and the writ petition is dismissed as withdrawn. CM stands disposed of.

CWP No. 3901 of 1999

2. Dismissed as withdrawn.